CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP No.579/2016 in OA No.4228/2014

This the 1st day of March, 2017

Hon'ble Shri Justice Permod Kohli, Chairman Hon'ble Shri K N Shrivastava, Member(A)

Shri Qaiser Javed, S/o Shri Aziz Ullah Siddiqui R/o I-59, Batla House, Jamia Nagar New Delhi-110025.

.... Applicant

(By Advocates : Shri Kanishk Gaur for Shri Rajeev Sharma)

Versus

Shri P.K. Gupta Commissioner, MCD (North) 4th Floor, Dr. S.P. Mukherjee Civic Centre J.L. Marg, New Delhi.

... Respondents

(Through Advocate: Shri R.N. Singh)

Order (Oral)

Justice Permod Kohli, Chairman

Shri Kanishk Gaur proxy counsel for Shri Rajeev Sharma, counsel for the applicant, submits that the Order dated 26.07.2016 passed in OA No.4228/2014, stands complied with.

2. This Contempt Petition is rendered infructuous. Proceedings dropped. Notice issued to the alleged contemnor is discharged.

(K N Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

/vb/